

**Shri P. C. Borooah:** The hon. Deputy Minister was referring to an ordinance. What is that ordinance, we do not know.

**Mr. Speaker:** When was it promulgated?

**Shri B. R. Bhagat:** As I said, the Supreme Court invalidated the Assam Taxation Act levying duty on tea and Jute. That was invalidated because the President's assent was not obtained. On that technical ground, without going into the merits, they said that the measure was invalid.

This was set right by the assent to the promulgation of an Ordinance given by the President and subsequently the assent to the State Bill.

#### National Consciousness among Students

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- \*1408. {  
 Shri Pangarkar:  
 Shri Ram Krishan Gupta:  
 Shri D. C. Sharma:  
 Shri Prakash Vir Shastri:  
 Shrimati Krishna Mehta:  
 Shri Kalika Singh:  
 Shri Pahadia:  
 Shri Bhakt Darshan:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 443 on the 24th November, 1960 and state:

(a) whether Government have finalised the programme to develop on a nation-wide scale a national consciousness among the country's youth, particularly its school-going children; and

(b) if so, the details thereof?

**The Minister of Education (Dr. K. L. Shrimali):** (a) A proposal to set up a Committee to work out a detailed programme in this regard is under consideration.

(b) Does not arise.

I might further inform the House that we are finalising the terms of reference and the personnel of the

Committee, and as soon as this is finalised we will make an announcement.

**Shri Pangarkar:** While finalising the terms of reference, will the views of the various educational institutions in the States be taken into consideration?

**Dr. K. L. Shrimali:** That will be for the Committee to consider.

**Shri D. C. Sharma:** May I know if the exact definition of the term "national consciousness" will also be one of the terms of reference of the Committee?

**Dr. K. L. Shrimali:** I suggest that the hon. Member may wait till we finalise the terms of reference.

श्री भक्त दर्शन : क्या यह सत्य है कि इस समिति की अध्यक्षता के लिये माननीय डा० सम्पूर्णानन्द जी से अनुरोध किया गया है ? यदि हां, तो क्या उन्होंने इस को स्वीकार कर लिया है ?

डा० का० ला० श्रीमाली : जी हां, उन्होंने इस का अध्यक्ष होना स्वीकार कर लिया है ।

**Raja Mahendra Pratap:** When our hon. Prime Minister himself is thinking in terms of One World, is it not better that we develop world consciousness among the students?

**Dr. K. L. Shrimali:** One world consists of different nations.

श्री पहाड़िया : मैं जानना चाहता हूँ कि क्या इस तरह की योजना बनाने समय इस सिलसिले में उन संस्थाओं की सहायता ली जायेगी और उन को सुविधायें दी जायेंगी, जो कि विद्यार्थियों में अनुशासन की भावना लाने के सम्बन्ध में काम कर रही हैं, जैसे अणुव्रत विद्यार्थी परिषद् है, ताकि वे भी इस क्षेत्र में सहयोग दे सकें ।

डा० का० ला० श्रीमाली : यह तो वह कमेटी तय करेगी कि वह कैसे कार्य करे ।

**डा० गोविन्द दास :** चूँकि यह कमेटी बहुत महत्वपूर्ण होगी, इसलिये क्या इस के टर्मज् अफ रेफरेंस को तय करने के लिये भिन्न भिन्न राज्य सरकारों और भिन्न भिन्न वैश्विक संस्थाओं से भी सलाह ली जायगी ?

**डा० का० ला० श्रीमाली :** राज्य सरकारों से सलाह ली गई थी। पिछली दफा एडूकेशन मिनिस्टर्ज् कांफरेंस में इस मामले पर काफी विस्तार के साथ विचार किया गया था और सब को यह राय थी कि जितनी जल्दी हो सके, इस सम्बन्ध में कार्यवाही की जाये।

**डा० गोविन्द दास :** क्या भिन्न भिन्न शिक्षण-संस्थाओं से इस सम्बन्ध में—टर्मज् अफ रेफरेंस के सम्बन्ध में राय ली गई थी ?

**डा० का० ला० श्रीमाली :** अगर हज़ारों संस्थाओं से पूछने जायेंगे, तो बड़ा मुश्किल होगा। तब तो यह कमेटी कभी बैठेगी भी नहीं।

### Durgapur Coal Washery

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\*1409. { Shri Morarka:  
Shri Nathwani:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what is the installed capacity of the coal washery at Durgapur;

(b) whether production is according to its capacity; and

(c) if not, the reasons for the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh) (a) 360 tons per hour or 800,000 tons per year.

(b) and (c). The washery has already washed upto 75 per cent. of its monthly rated capacity though it started washing only in August 1960. The main reason for its not being worked to the full capacity is the excessive supply of  $\frac{1}{2}$ " coal in the feed.

**Shri Morarka:** In answer to a previous question it was stated that from the inception till 30th November 1960 the total production was only 98,000 tons. And this commenced on 2nd April 1960. So during the eight months the production was only 98,000 tons. May I know the reason for the great shortfall in production, and also how the supply to the Durgapur steel works had been made?

**Sardar Swaran Singh:** The hon. Member is referring to old dates. I would like to give some figures about the present rate of production. In January 1961 it was 50,881 tons; in February 1961 it was 39,698 tons; and in March 1961 it was 45,403 tons. The main reason for its not washing to its requisite capacity today is that the entire coke oven plant in Durgapur has not yet been commissioned. So it is washing to meet the requirements of Durgapur, and the project authorities are satisfied that the washery is working satisfactorily. And it can produce at the rate of 360 tons of washed coal per hour, that is, at the rate of 8 lakh tons of washed coal per year.

**Shri Morarka:** May I know the total cost of this washery and whether it has been taken over from the contractors?

**Sardar Swaran Singh:** For that I would require notice, because that does not flow from this question.

**Shri Morarka:** May I know whether it is not a fact that for some time, for want of coal the production in Durgapur has suffered, and also whether the figure of 8 lakh tons given by the hon. Minister is for a eight-hour shift or sixteen hours shift?

**Sardar Swaran Singh:** There were difficulties with regard to the coal supply. But that is a matter of several months now. For the last several months now, as I have already informed the House, coal supplies to Durgapur as also to other plants have been satisfactory. It is not possible to say if production at